

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/00240/2020

This the 16th day of April, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Dil Shada Bano D/o Gh. Mohi-u-Din Bhat R/o Rangard, Warnow, Kupwara. Aged 32 years.
2. Mir Ishrat Amin D/o Mohammad Amin aged 27 years R/o Dad Dadi Mohalla, Dudi Dab Bal, Kuupwara.
3. Syed Ishrat Amin D/o Syed Saif ud Din Shah, aged 34 years.
4. Umer Nazir S/o Nazir Ahmad Reshi, R/o Khumriyal Kupwara.
5. Khalidah Akhter/Begum, W/o Ashiq Hussain Bhat R/o Mohallah March Hal Dudi Machi Kupwara.

.....Applicants

(Advocate: Mr. Adil Nabi)

Versus

Union Territory of Jammu & Kashmir through its:

1. Commissioner Secretary to Sports Department, Civil Sectt. Jammu/Srinagar.
2. Secretary, J&K Sports Council, Bakshi Stadium, Srinagar.
3. Director General Youth Services & Sports J&K Jammu/Srinagar.
4. District Youth Services and Sports Officer, Kupwara.
5. Deputy Commissioner, Kupwara.

.....Respondents

(Advocate:- Mr. Rajesh Thapa, D.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

At the outset, learned counsel for the applicant sought permission to the Court to withdraw this O.A. with liberty to file afresh before appropriate judicial forum.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS